

(b) if so, the reasons therefor?

(c) whether it is proposed to include the proposal in the Eighth Five Year Plan; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF (SHRI SONTOSH MOHAN DEV): (a) to (d). The modernisation scheme for the Bumpur Steel Works of India Iron and Steel Company is included in the VIII Five Year Plan since the plan is in need of the modernisation proposal. The investment decision is also expected to be obtained shortly.

Rural Electrification

3968. SHRI SYED SHAHABUDDIN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the national level of rural electrification: as on April 1, 1991;

(b) the State-wise level of rural electrification on that date :

(c) the district-wise level of rural electri-

fication in Bihar as on that date ;

(d) the allocation for rural electrification for 1991-92 with State-wise break-up; and

(e) the amount released up to December 31, 1991, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES. (SHRI KALP NATHRAI): (a) As per available information, as on 1.4.91, the national average of village electrification was 83.07%.

(b) A Statement indicating the Statewise level of Village electrification is enclosed as statement-I.

(c) Districtwise level of rural electrification in Bihar as on 31st March, 1991 as reported by Bihar State Electricity Board is given in statement-II.

(d) The Statewise allocation for rural electrification under REC programme for 1991-92 is given in Statement-III.

(e) The Statewise amount released upto December, 1991 is enclosed in statement-IV.

STATEMENT-I

State-wise level of village electrification as on 31.3.1991. (Prov.)

S. No.	State/Uts.	Total no. of villages 1991 Census	% ags on 31.3.1991 (Prov)
1.	Andhra Pradesh	27379	100
2.	Arunachal Pradesh	3257	46
3.	Assam	21995	97
4.	Bihar	67546	69

<i>S. No.</i>	<i>State/Uts.</i>	<i>Total no. of villages 1991 Census</i>	<i>% ags on 31.3.1991 (Prov)</i>
5.	Goa	386	98
6.	Gujarat	18114	99
7.	Haryana	6745	100
8.	Himachal Pradesh	16807	100
9.	Jammu & Kashmir	6477	95
10.	Karnataka	27028	98
11.	Kerala	1219	100
12.	Madhya Pradesh	71352	88
13.	Maharashtra	39354	99
14.	Manipur	2035	73
15.	Meghalaya	4902	46
16.	Mizoram	721	63
17.	Nagaland	1112	99
18.	Orissa	46553	68
19.	Punjab	12342	100
20.	Rajasthan	34968	77
21.	Sikkim	440	92
22.	Tamil Nadu	15831	100

<i>S. State/Uts. No.</i>	<i>Total no. of villages 1991 Census</i>	<i>% ags on 31.3.1991 (Prov)</i>
23. Tripura	856	330
24. Uttar Pradesh	112566	73
25. West Bengal	38024	73
Total (States)	578009	83
Total (UTs)	1173	100
Total (All-India)	579132	83

STATEMENT-II

District-wise villages electrified in the State of Bihar as on 31st march, 1991.

<i>S. District No.</i>	<i>No. of inhabited villages (1981 Census)</i>	<i>Villages electrified (31.3.91)</i>
1. Ptana	1294	1392*
2. Nalanda	1004	10378*
3. Gaya	2643	2819*
4. Jahanabad	870	190
5. Nawadah	967	10038*
6. Aurangabad	1749	1683
7. Bhojpur	1799	1458
8. Ranchi	2037	1393
9. Rohtas	3003	2433
10. Lohardaga	354	311
11. Palamau	3266	1522

<i>S. District No.</i>	<i>No. of inhabited villages (1981 Census)</i>	<i>Villages electrified (31.3.91)</i>
12. Hazaribagh	3314	1621
13. Giridih	2855	1277
14. Singhbhum	4365	2323
15. Dhanbad	1364	865
16. Gumla	1392	613
17. Bhagalpur	2524	1866
18. Mungder	2397	1747
19. Deoghar	2323	1294
20. Dumka	3707	1254
21. Godda	1575	681
22. Sahebganj	2410	944
23. Muzaffarpur	1729	1379
24. sitamarhi	987	803
25. Vaishali	1399	1256
26. East Champaran	1283	1037
27. West Champaran	1363	944
28. Saran	1570	1348
29. Siwan	1437	999
30. Gopalganj	1386	980
31. Darbhanga	1058	1037
32. Madhubani	1032	1042*
33. Samastipur	1111	1163*

<i>S. District No.</i>	<i>No. of inhabited villages (1981 Census)</i>	<i>Villages electrified (31.3.91)</i>
34. Begusarai	692	835*
35. Saharsa	954	804
36. Madhepura	365	377*
37. Purnea	2497	1439
38. Katihar	1232	732
39. Khagaria	239	285*
		87
Total :	67546	46263

*Includes uninhabited villages.

** 87 villages electrified upto March, 1988 under State Plan for which the districtwise break-up is not available.

STATEMENT-III

Allocation for Rural Electrification during 1991-92 under REC Programmes

(Rs. in Lakhs)

<i>So. No.</i>	<i>States</i>	<i>Allocation</i>
1.	Andhra Pradesh	2596
2.	Arunachal Pradesh	400
3.	Assam	850
4.	Bihar	1485
5.	Goa	20
6.	Gujarat	2256
7.	Haryana	1561

(Rs. in Lakhs)

<i>So. No.</i>	<i>States</i>	<i>Allocation</i>
8.	Himachal Pradesh	370
9.	Jammu & Kashmir	460
10.	Karnataka	1833
11.	Kerala	930
12.	Madhya Pradesh	7830
13.	Maharashtra	4792
14.	Manipur	930
15.	Meghalaya	630
16.	Mizoram	700
17.	Nagaland	235
18.	Orissa	3306
19.	Punjab	1653
20.	Rajasthan	2687
21.	Sikkim	265
22.	Tamil Nadu	2737
23.	Tripura	562
24.	Uttar Pradesh	6832
25.	West Bengal	3017
26.	Others (Copt & MMH)	2000
	Total (States)	50937

STATEMENT-IV

State-wise amount released under REC Programme during 1991-92 upto December, 1991.

<i>S. States No.</i>	<i>(Prov.)</i>	
	<i>Amount released</i>	
	<i>(Rs. in lakhs)</i>	
1. Andhra Pradesh	1462	
2. Arunachal Pradesh	120	
3. Assam	0	
4. Bihar	0	
5. Goa	0	
6. Gujarat	1641	
7. Haryana	1288	
8. Himachal Pradesh	358	
9. Jammu & Kashmir	132	
10. Karnataka	187	
11. Kerala	616	
12. Madhya Pradesh	2717	
13. Maharashtra	2112	
14. Manipur	0	
15. Meghalaya	195	
16. Mizoram	13	
17. Nagaland	16	
18. Orissa	1954	
19. Punjab	900	

(Prov.)

<i>S. States No.</i>	<i>Amount released (Rs. in lakhs)</i>
20. Rajasthan	1069
21. Sikkim	7
22. Tamil Nadu	1695
23. Tripura	8
24. Uttar Pradesh	4843
25. West Bengal	602
26. Others (Copt & MMH)	416
Total (States)	22351

I Champalli Irrigation Project

3969. SHRI DHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the present position of the proposal for the construction of multipurpose Champalli irrigation Project pending with the Union Government for clearance; and

(b) the time by which it is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The State Government of Andhra Pradesh is required to constitute a Task force comprising of the representatives of Andhra Pradesh, Maharashtra and Madhya Pradesh for examination of alternative water resources development proposals for achieving the required objectives and

preparation of a detailed project report based on such studies.

(b) Clearance of the project depends on how soon the State Governments come up with a modified project proposal acceptable to the appraising agencies.

Agreement with Kuwait

3970. SHRI R. SURENDER REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that India and Kuwait reached a broad agreement on cooperation in the field of telecommunications;

(b) if so, whether any memorandum of understanding has been signed between the two countries;

(c) if so, the main points thereof;

(d) to what extent India will help Kuwait in the field of telecommunications; and